## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:3139 ANSWERED ON:29.11.2010 EXPORT REGULATIONS FOR PHARMA PRODUCTS Kumar Shri Kaushalendra;Panda Shri Baijayant;Pradhan Shri Nityananda;Ramkishun Shri

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is proposed to frame new export regulations for pharma products to trace the source of the exported items;

(b) if so, the details and the reasons therefor; and

(c) the extent to which the proposed regulation will help control fake drugs being sold with the `Made in India` label and counter adverse campaign against quality Indian drugs in some countries?

## Answer

## MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (c): India has emerged as a supplier of affordable quality drugs in the world market. Consultations have been held with the concerned organizations and pharma industry for strengthening India's position as a quality drug supplier and to establish the genuineness of drugs manufactured in India anywhere in the world. A consensus has emerged that technological solutions having features of trace-and-track be adopted for protecting the Brand of India Pharma.